

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

Original Application No.85 of 2015 (SZ)

In the matter of :

Dr. Lubna Sarwath
C-Convenor
Save Our Urban Lakes, Voluntary Organisation
F1, Eden Banjara, Avenue-8, St. no. 7,
Aurora Colony, Banjara Hills
HYDERABAD – 500 034.

..Applicant

And

The State of Telangana,
Rep. by the Chief Secretary to Government
Telangana State, Hyderabad-500 022 & Others

..Respondents

COUNTER AFFIDAVIT FILED BY THE RESPONDENT No. 1.

I, M. Dana Kishore, son of James Meejuri (late), aged 53 years, Resident of Hyderabad, Occupation: Government Service, working as the Managing Director, Hyderabad Metropolitan Water Supply and Sewerage Board (HMWSSB), Hyderabad, State of Telangana, do hereby sincerely state on oath as follows:-

1. I submit that I am the deponent herein, I am working as MD of HMWSSB and as such I am well acquainted with the facts of the case as also I am authorized by the Respondent No. 1 and competent to file this Counter Affidavit giving Interim Status Report of the Progress of work undertaken for abatement of pollution of River Musi, with reference to Hussainsagar Lake as part of Action Plan of the Government of Telangana, as directed by the Hon'ble Bench at the hearing held on 14.09.2020. The Interim Status Report is as follows:-


MANAGING DIRECTOR
Hyderabad Metropolitan
Water Supply & Sewerage Board,
Khalratabad, Hyderabad - 500 004.

a) Status on establishment of STPs:

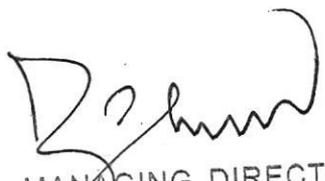
It is to report that, in order to comply the NGT directions for setting up of STPs, HMWSSB has engaged M/s.Shah Technical Consultants, Mumbai for preparation of Sewerage Master Plan to formulate the DPRs for STPs and Sewer Network for the GHMC area and beyond upto ORR. Accordingly, the consultants have proposed 32 STPs in GHMC area and 30 STPs in ORR area totaling 62 STPs at a capacity of 2057.50 MLD. Accordingly, the STPs proposals for GHMC area (32 STPs) in 3 packages were submitted to the Government.

The Government has accorded administrative sanction for one package for construction of 17STPs with a capacity of 376.5 MLD vide GO Rt.No.374, MA&UD, dt: 11.09.2020 under HAM mode of contract to be implemented in the Hussain Sagar Lake - Kukatpally Nala Catchment. The online e-Tenders were invited vide EP No.06/CGM(E)/PCC-II/ STPs Hussain Sagar lake, Kukatpally Nala Catchment/2020-21, dt: 23.09.2020 with due date on 5.12.2020. Further as per bid conditions, a pre-bid meeting convened on 24.11.2020 which was attended by 17 Nos of prospective bidders. During the pre-bid meeting various clarifications sought by the bidders were clarified orally and in writing. Further as per the request of the bidders, the last date for submission of bids was extended upto 16.12.2020. It is to submit that as per schedule, the online Technical Bid under eProcurement platform is opened on 16.12.2020 and found that no bids were received for the above tender. The bids are being recalled with last date for submission of tenders as 31st Dec'2020.

For the balance two STP projects(i.e., 2 packages) with 8 Nos STPs of 402.50 MLD capacity and 6 Nos with 480.50 MLD capacity i.e., total capacity of 883 MLD(14 STPs in 2 packages), the proposals are under sanction at Government level.

The STPs projects implementation period is 24 months.

- b) Implementation of directions given by Hon'ble NGT, Principal Bench, New Delhi, in respect of Polluted River Stretches such as Musi River, which is likely get water from the Nalas and also from Hussainsagar Lake.


MANAGING DIRECTOR
Hyderabad Metropolitan
Water Supply & Sewerage Board,
Khalratabad, Hyderabad - 500 004.

In-Situ Measures:

HMWSSB has entrusted the preparation of DPRs for In-Situ remediation for 5 drains leading to River Musi to NEERI, Hyderabad. NEERI has submitted DPR for Kokapet drain of 1.0 MLD capacity which is under implementation stage by NEERI and for balance 4 drains, DPRs are received from NEERI which are under sanction stage.

Co-treatment of Septage at existing STPs for the Peripheral / ORR areas:

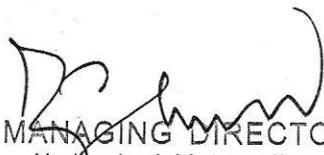
HMWSSB has taken up co-treatment of septage from the Septic Tank of individual and community septic tanks at the existing STPs by setting up of co-treatment facilities in the year 2018 itself at the following STPs locations of

- i. Amberpet,
- ii. Nallacheruvu,
- iii. Peddacheruvu,
- iv. Miralam
- v. Khajaguda
- vi. Nanakramguda
- vii. Nagole
- viii. Khajakunta

So far 6 Co-treatment plants are established and 2 more are in progress which will be completed in 2 months. About 26 million liters of septage has been treated at these co-treatment facilities plants, thereby preventing the pollution of lakes to that extent. Further at the balance existing STPs demand survey of septage tankers is in progress. So far, 87 Septic Tank cleaning vehicles with operators are enlisted and the septic tank workers are provided training for co-treatment and also safety measures. They are provided with safety equipment for desludging of septage.

Feacal Sludge Treatment Plants (FSTPs) at the newly proposed STP sites:

As newly proposed STPs are taking time to implement, HMWSSB proposed 6 FSTPs as interim measure to avoid pollution of lake bodies. As such HMWSSB has taken up construction of one FSTP of 40 KLD capacity at Navakunta, under CSR funding and executed by ASCI, Hyderabad which will be completed within 3 months.


MANAGING DIRECTOR
Hyderabad Metropolitan
Water Supply & Sewerage Board,
Khairatabad, Hyderabad - 500 004.

5 more FSTPs will be taken up and will be completed in another 5 months. The septage in areas where there are no STPs will get treated to lake water standards. out of 5 FSTP location sites, the proposal at Injapur & Nagaram for construction of FSTPs, are under tender stage.

OCEMS to be installed at all existing STPs:

Online Continuous Effluent Monitoring System (OCEMS) equipments to monitor pH, TSS, BOD and COD at all 20 STPs under HMWSSB are proposed for installation. The agency is finalized and work will be grounded by 31.12.2020.

2. It is submitted that this Respondent has submitted necessary information to the Joint Committee during their Inspections held on 15.012.2020 and 16.12.2020.

3. In view of the submissions made above, this Hon'ble Tribunal may please take note of the above Interim Status Report in O.A. No. 85 of 2015 and pass such order or further orders as this Hon'ble Tribunal may deem fit and proper.

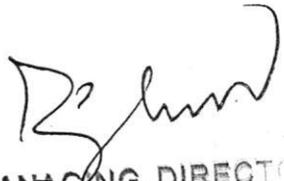
Sworn and signed before me
on this the 18th day of December, 2020 at Hyderabad.


MANAGER Deponent
Hyderabad Metropolitan
Water Supply & Sewerage Board,
Khairatabad, Hyderabad - 500 004.

VERIFICATION

I, Sri M. Dana Kishore, MD of HMWSSB representing on behalf of the Stat Government (as authorized), do hereby verify and declare that the contents of the above Counter Affidavit are true to the best of my knowledge, information, as per official records, legal advice and believe the same to be true, hence verified on this the 18th day of December, 2020 at Hyderabad.

Advocate / Standing Counsel


MANAGING DIRECTOR
Deponent
Hyderabad Metropolitan
Water Supply & Sewerage Board,
Khairatabad, Hyderabad - 500 004,